

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2233**  
ANSWERED ON 20/12/2022

**PMGSY-I AND II IN ASSAM**

2233. SHRI KRIPANATH MALLAH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the number of projects and roads sanctioned under PMGSY Phase-I and II in Assam during the last three years;
- (c) the funds sanctioned, allocated and utilized by the State in this regard during the said period;
- (d) the achievements made so far along with the details of pending work and the time by which the pending work is likely to be completed; and
- (e) the steps being taken by the Government for construction of roads to connect the far-flung areas and the tribal areas of Assam?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) Rural Roads is a State subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. Relaxation has been provided to the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per Census 2001 are eligible for connectivity under the scheme. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census.

The mandate of PMGSY has been subsequently widened to include new interventions. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 for construction/ upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

The main features of Pradhan Mantri Gram Sadak Yojana (PMGSY) are decentralized and evidence based planning, standards and specifications as per Indian Road Congress (IRC) and Rural Roads Manual, dedicated implementation mechanism at central, state and district level, scrutiny of Detailed Project Reports (DPRs) at multiple levels, strong IT backbone for monitoring and implementation of the programme, three-tier quality management system, unbroken flow of funds, inbuilt mechanism for consultation with public representatives in planning, selection and monitoring of works, etc.

(b) The numbers of works sanctioned in the States of Assam under PMGSY-I and II during the last three years (2019-20, 2020-21 and 2021-22) is given below:-

Verticals	Sanctioned		
	No. of roads	Road Length (in km)	No of Bridges
PMGSY-I	0	0	0
PMGSY-II	250	1721.48	65

(c) The details of the Central share of funds released, expenditure incurred during the last three years (2019-20, 2020-21 and 2021-22) is given below:-

(₹ in crore)

Year	Central fund released	Expenditure (including State share)
2019-20	2401.88	3628.93
2020-21	2516.62	2600.19
2021-22	1591.50	2488.03

(d) The details of road works sanctioned, completed and balance in Assam under PMGSY-I and II is given below:-

Verticals	Sanctioned			Completed			Balance		
	No. of roads	Road Length (in km)	No of Bridges	No. of roads	Road Length (in km)	No of Bridges	No. of roads	Road Length (in km)	No of Bridges
PMGSY-I	8365	26942.91	1333	8255	26718.99	1249	110	83.50	84
PMGSY-II	250	1721.48	65	220	1714.21	47	30	7.16	18

Further, details of the pending works may be accessed at <http://omms.nic.in/> > Proposals > Pending works. The timeline for completion for PMGSY-I & II works was September 2022.

(e) All weather road connectivity to unconnected habitations was envisaged in PMGSY-I. For selection of eligible habitations, special relaxation has been given to North Eastern States, Tribal (Schedule V) areas and selected Tribal and Backward Districts (as decided by the Ministry of Home Affairs (MHA) where habitations of population of 250 or more (as per Census 2001) are eligible, as compared to the population of criterion of 500 or more in other states in general. At present, under the scheme out of 13,721 eligible unconnected habitations approved in the state of Assam, 13,704 habitations have been provided with all-weather road connectivity.

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